Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Beckhem Trading Private Limited Date of Commencement of Liquidation: 24-10-2024; List of Stakeholders as on Date: 02-07-2025; Name of IP: Mr. Rakesh Kumar Tulsyan; Process Number: 1; Last 5 digitof registration number: 11970

SI. no.	Category of	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
	stakeholders	No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs		2078200		2078200				NA
2	Liquidation costs incurred till date		113480		113480				NA
3	Secured financial creditors								Annexure 3
4	Unsecured financial creditors	1	3240632801	1	2043874365		1196758436		Annexure 4
5	Operational creditors (Workmen)								Annexure 5
6	Operational creditors (Employees)								Annexure 6
7	Operational creditors (Government Dues)								Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)								Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								Annexure 9
Total		1	3242824481	1	2046066045	0	1196758436	0	